

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH
AT CHENNAI**

OA No 40 OF 2024

IN THE MATTER OF:

**NEWS ITEM PUBLISHED ON 25 JANUARY 2024 IN THE EENADU NEWSPAPER
REGARDING DISCHARGE OF LIQUID WASTES IN LAKH LITERS INTO
DIFFERENT RIVERS IN ANDHRA PRADESH**

..... Applicant

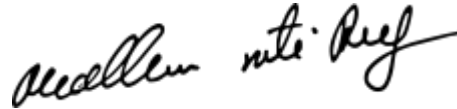
Vs

THE CHIEF SECRETARY TO GOVT OF ANDHRA PRADESH & OTHERS

.... Respondents

REPORT FILED BY THE APPCB – R4

DATE - 01.11.2024



**M/s MADHURI DONTI REDDY
ADVOCATE**

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH

A.P. POLLUTION CONTROL BOARD

#26, S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No. 40 of 2024 (SZ)**

IN THE MATTER OF

Tribunal on its own motion-SUO MOTU Based on the
News item in Eenadu Newspaper, Dated 12.02.2024,
“Liquid Waste discharged into different Rivers in the
State of Andhra Pradesh.”

...Applicant(s)

Versus

The State Government of Andhra Pradesh, Rep. by its Chief Secretary and Others.

...Respondent(s)

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Place: Vijayawada.

Date: 01-11 .2024


MEMBER SECRETARY(FAC),

A.P. Pollution Control Board
MEMBER SECRETARY
A.P. Pollution Control Board
Head Office, Vijayawada
VIJAYAWADA-520 007.

|

APPCB report submitted in O.A. No.40/2024 (SZ), Registered by Hon'ble NGT, Chennai on its own motion Suo Motu on news item published in Eenadu News Paper, dt.25.01.2024 in the matter on Liquid Waste being discharged into different Rivers in the State of Andhra Pradesh.

It is to submit that, the Hon'ble NGT, Chennai on its own motion Suo Motu had registered case as O.A. No.40/2024 (SZ) regarding news item published in Eenadu News Paper, dt.25.01.2024 in the matter on "Liquid Waste being discharged into different Rivers in the State of Andhra Pradesh", wherein, it was alleged that, Liquid Wastes have been discharged into different Rivers in the State of Andhra Pradesh such as Krishna, Godavari, Swarna Mukhi, Nagavali, Tungabhadra, Kundu etc. In the said report, it has been pointed out that, most of the STPs are incomplete. As a result, untreated/treated liquid waste are discharged into the rivers, and in Visakhapatnam, it is being let into Sea. The Chairman, APPCB was marked as respondent at No.4 of O.A. No.40/2024 (SZ).

In this regard, it is pertinent to submit that, the above matter in O.A No.40/2024 was heard by the Hon'ble NGT during the hearing held on 17.05.2024 and the Hon'ble NGT passed orders dt.17.05.2024, wherein Hon'ble NGT had directed the APPCB to get the response from the Special Chief Secretary, MA&UD Department and also from the Engineer-in-Chief, Public Health & Municipal Engineering Dept., regarding the progress shown. In compliance to the Hon'ble NGT Order dt.17.05.2024, the APPCB submitted its report vide to Hon'ble NGT on dt 01.08.2024.

It is submitted that, the above matter in O.A No.40/2024 was heard by the Hon'ble NGT during the hearing held on 13.09.2024 and the Hon'ble NGT passed orders dt.13.09.2024 and the matter is posted for hearing on 08.11.2024.

In compliance with the above orders dt. 13.09.2024 of Hon'ble NGT, the Board addressed letters to the Special Chief Secretary to Government, MA&UD Department, Velagapudi, Guntur District, the Commissioner & Director, Municipal Administration (CDMA), Mangalagiri, Guntur District and the Engineer-in-Chief, Public Health & Municipal Engineering Department (PHMED), Tadepalli, Guntur District on 27.10.2024 requesting to furnish the latest status report on the letters addressed by the APPCB. (Copy of the letter is enclosed as Annexure – I & II).

In this regard, the Board received a copy of the latest status report from the Engineer-in-Chief, Public Health & Municipal Engineering Dept., Andhra Pradesh vide letter dt.30.10.2024 on the directions of Hon'ble NGT in O.A. No

40/2024 (SZ) order dt.13.09.2024 (Copy of the letter is enclosed as Annexure - III).

It is also submitted that, in compliance to the Hon'ble NGT Order dt 17.05.2024 the earlier report submitted by the APPCB on 01.08.2024 to the Hon'ble NGT is enclosed as Annexure - IV.

Submitted.

Place: Vijayawada.

Date: 01.11.2024


MEMBER SECRETARY (FAC),
A.P. Pollution Control Board
Head Office, Vijayawada
A.P. Pollution Control Board
VIJAYAWADA-520 007.

File No.APPCB-11026/1/2024-TEC-MSW-APPCB



ANDHRA PRADESH POLLUTION CONTROL BOARD
Dr. YSR Paryavaran Bhavan, APIIC Colony Road,
Gurunanak Colony, Autonagar, Vijayawada – 520 007
 Phone No: 0866-2436217 Website: <http://pcb.ap.gov.in>



Lr.No.APPCB-11026/1/2024-TEC-MSW-APPCB/2024- 27/10/2024

From:

The Member Secretary,
 Andhra Pradesh Pollution
 Control Board, Dr. YSR
 Paryavaran Bhavan, APIIC
 Colony, Autonagar,
 Vijayawada – 520007.

To:

1. The Special Chief Secretary to the
 Government, Municipal Administration &
 Urban Development Dept., A.P.
 Secretariat, Velagapudi, Guntur District.
2. The Commissioner & Director Municipal
 Administration, Vaddeswaram,
 Mangalagiri, Guntur District.

Sir/Madam,

Sub : APPCB – Hon'ble NGT, Chennai (SZ) orders dt.17.05.2024 issued in
 O.A.No.40 of 2024 (SZ) – latest status report – requested – Reg.

- Ref :
1. Member Secretary APPCB, Lr. No. APPCB/HO/Soil/STPs-2023,
 dt. 20.06.2023
 2. Hon'ble NGT, Chennai (SZ) orders dt.01.02.2024 issued in
 O.A.No.40 of 2024 (SZ).
 3. Hon'ble NGT, Chennai (SZ) orders dt.17.05.2024 issued in
 O.A.No.40 of 2024 (SZ).
 4. Member Secretary APPCB, Lr. No.
 APPCB/Soil/NGT/O.A.No.40/2024-193, dt. 06.07.2024
 5. Special Chief Secretary to the Govt. MA&UD Dept, Memo
 No.2117219/K/2023, dt. 12.07.2024
 6. Hon'ble NGT, Chennai (SZ) orders dt.13.09.2024 issued in
 O.A.No.40 of 2024 (SZ)

File No.APPCB-11026/1/2024-TEC-MSW-APPCB

It is informed that, in continuation to the ref 5th cited, the Board has filed its report vide dt.01.08.2024 in compliance with the Hon'ble NGT Order dt.17.05.2024 in O.A.No. 40/2024 (SZ).

Vide ref 6th cited, the Hon'ble NGT had passed order dt. 13.09.2024 in O.A.No. 40/2024 (SZ), wherein the Board was once again directed to obtain the latest status report of progress shown towards the letters addressed by the Board to the Special Chief Secretary, MA&UD Department, Govt. of Andhra Pradesh and also from the Engineer-in-Chief, Public Health and Municipal Engineering Department, Andhra Pradesh.

In view of the above, it is requested to furnish the latest status on the action taken progress on the issues of installation of RTPMS to STPs and Construction of STPs on par with the sewage generated from the concerned ULBs to the AP Pollution Control Board by 30.10.2024, so as to submit the status report before the Hon'ble NGT in compliance with Order dt.13.09.2024 in O.A.No. 40/2024 (SZ), **as the matter is posted for hearing before the Hon'ble NGT (SZ) on 08.11.2024.**

S SRI SARAVANAN, MS(SS), O/o MEMBER SECRETARY-APPCB

Copy to:

1. The Managing Director, Swachh Andhra Corporation, Vijayawada for information.
2. The Engineer-in-Chief, Public Health & Municipal Engineering Department (PHMED), Public Health, Flat No. 504&601, Garuda Enclave, Tadepalli, Guntur, Andhra Pradesh – 522501 for information and necessary action.

File No.APPCB-11026/1/2024-TEC-MSW-APPCB



ANDHRA PRADESH POLLUTION CONTROL BOARD

**Dr. YSR Paryavaran Bhavan, APIIC Colony Road,
Gurunanak Colony, Autonagar, Vijayawada – 520 007**
Phone No: 0866-2436217 Website: <http://pcb.ap.gov.in>



Lr.No.APPCB-11026/1/2024-TEC-MSW-APPCB/2024- 27/10/2024

To

The Engineer-in-Chief,
Public Health & Municipal Engineering Department (PHMED),
Public Health, Flat No. 504&601, Garuda Enclave,
Tadepalli, Guntur,
Andhra Pradesh – 522501.

Sub : APPCB – Hon'ble NGT, Chennai (SZ) orders dt.17.05.2024 issued in
O.A.No.40 of 2024 (SZ) – latest status report – requested – Reg.

- Ref :
1. Member Secretary APPCB, Lr. No. APPCB/HO/Soil/STPs-2023,
dt. 07.11.2023
 2. Hon'ble NGT, Chennai (SZ) orders dt.01.02.2024 issued in
O.A.No.40 of 2024 (SZ).
 3. Hon'ble NGT, Chennai (SZ) orders dt.17.05.2024 issued in
O.A.No.40 of 2024 (SZ).
 4. Member Secretary APPCB, Lr. No.
APPCB/Soil/NGT/O.A.No.40/2024-193, dt. 06.07.2024
 5. Engineer-in-Chief Public Health, Lr.No.673/T1/ Plg/N.G. T/ OA
606/2018/APPCB/2024/1, dt.09.7.2024.
 6. Hon'ble NGT, Chennai (SZ) orders dt.13.09.2024 issued in
O.A.No.40 of 2024 (SZ)

It is informed that, in continuation to the ref 5th cited, the Board had filed its report vide dt.01.08.2024 in compliance with the Hon'ble NGT Order dt.17.05.2024 in O.A.No. 40/2024 (SZ).

File No.APPCB-11026/1/2024-TEC-MSW-APPCB

Vide ref 6th cited, the Hon'ble NGT had passed order dt. 13.09.2024 in O.A.No. 40/2024 (SZ), wherein the Board was once again directed to obtain the latest status report of progress shown towards the letters earlier addressed by the Board to the Special Chief Secretary, MA&UD Department, Govt. of AP and also from the Engineer-in-Chief, Public Health and Municipal Engineering Department, Andhra Pradesh.

In view of the above, it is requested to the Engineer-in-Chief, PHMED to furnish the latest status report of progress shown on the deliberated points as mentioned in vide ref 1st cited to the AP Pollution Control Board by 30.10-2024 so as to submit the status report before the Hon'ble NGT in compliance with Order dt.13.09.2024 in O.A.No. 40/2024 (SZ). **as the matter is posted for hearing before the Hon'ble NGT (SZ) on 08.11.2024.**

S SRI SARAVANAN, MS(SS), O/o MEMBER SECRETARY-APPCB

Copy submitted to:

1. The Special Chief Secretary to the Government, Municipal Administration & Urban Development Dept., A.P. Secretariat, Velagapudi, Guntur District for favour of kind information and to issue necessary instructions.

Copy to:

1. Commissioner & Director Municipal Administration, Mangalagiri, Guntur District, for information and necessary action.
2. The Managing Director, Swachh Andhra Corporation, Vijayawada for information.

I/1048487/2024

**GOVERNMENT OF ANDHRA PRADESH
PUBLIC HEALTH & MUNICIPAL ENGINEERING DEPARTMENT**

e-Mail :tappal-phe@ap.gov.in

From
D.Marianna
ME,
Engineer-in-Chief (FAC)
Public Health & M.E Dept
Garuda Enclave
TADEPALLI,Guntur Dist.

To
The Member Secretary,
AP Pollution Control Board,
Dr.YSR Paryavaran Bhavan,
APIIC Colony Road,
Gurunanak Colony,
Vijayawada,NTR Dist.

Lr. No.673/ T1/ Plg/ N.G.T/ OA 606/2018/APPCCB/2024/2 Date: 30/10/2024

Sir,

Sub : P.H. & M.E. Dept. - NGT – Directions of Hon'ble NGT, Chennai (SZ) orders dt:17-05-2024 issued in O.A.No 40 of 2024 (SZ) - Installation of Real Time Pollution Monitoring Systems (RTMs) to functional STPs and for STPs under construction – Latest Status - Submitted - Reg.

Ref : Lr. No. APPCB-11026/1/2024-TEC-MSW-APPCCB/2024 Dt:27-10-2024 from Member Secretary, APPCB.

** ** *

Anent to the reference cited I am here with submitting the latest status on the progress of the deliberated points.

S.No	Description	Action Taken Report
1.	Installation of Real-Time Monitoring System for the liquid waste generated by Urban Local Bodies (ULBs) for monitoring parameters i.e., Flow rate and pollution level, characteristics of sewage i.e., pH, BOD, COD, TSS etc., at inlets & Outlet points of the Sewage Treatment Plants (STPs) with online connectivity to the websites of Central Pollution Control Board, New Delhi and A.P. Pollution Control Board, Vijayawada	Out of 15 ULBs in 6 ULBs Real Time Monitoring system for the liquid waste generated by Urban Local Bodies (ULBs) has been installed for monitoring parameters and data being transmitted to APPCB authorities. In remaining 9 ULBs the commissioners were directed to install RTM and is to be taken up by ULB. (Copy enclosed)
2.	Construction of STPs on par with quantity of sewage generated from the concerned Municipal Corporation / Municipality along with online monitoring system	The installation of Real Time Monitoring System for the STPs which are under construction will be taken up after completion of the STPs. For the Gap in sewage generation from the concerned

I/1048487/2024

	Municipal Corporation / Municipality the DPR Proposals are yet to be submitted by respective ULBs for construction of STPs. As soon as the proposals will be received by this office, the same shall be scrutinized and submitted to Government for necessary administrative sanction.
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The above information is herewith submitted for favour of information and taking further necessary action.

Encl: As above.

Yours faithfully
D.marianna
Engineer In Chief

3. Real-time wastewater Quality Monitoring System for Monitoring of treated wastewater of STPs:

S.No.	Name of the ULB	Qty (Nos.)	Equipment delivery locations	Installation locations	Present Status
1	2	3	4	5	6
1	GVMC	1	Regional Office, APPCB, Visakhapatnam.	54 MLD STP, Narava, Visakhapatnam	Real time monitoring system installed and online monitoring completed for 3 STP's in Visakhapatnam. Electro-Magnetic Flow meter integrated for 2 no's STP's and 1 no STP is to be integrated (54 MLD).
		1		38 MLD STP, Old town, Visakhapatnam	
		1		25 MLD STP, Appughar, Visakhapatnam	
2	Rajamahendravaram	1	Regional Office, APPCB, Kakinada.	30 MLD STP, Hukumpet, Rajamahendravaram.	The APPCB has installed real time monitoring unit and online monitoring is commissioned.
3	Vijayawada	1	Regional Office, APPCB, Vijayawada.	40 MLD STP, Ajithsingnaga, Vijayawada.	APPCB has installed a Realtime Monitoring System (RTMS) for regular monitoring of the STPs. Functioning and Commissioning of RTMS in Ramalingeswara Nagar Plant and in 40 MLD Ajith Singh Nagar Plant have been completed and connected to the APPCB dashboards
		1		20 MLD STP. Ramalingeswarnagar, Vijayawada.	
4	Pulivendula	1	Regional Office, APPCB, Kadapa.	10 MLD STP, Pulivendula.	The APPCB has installed real time monitoring unit and online monitoring is done.
5	Nellore	1	Regional Office, APPCB, Nellore.	55 MLD STP, Allipuram, Nellore.	APPCB has not supplied the equipment.
		1		5 MLD STP, Janardhanareddy Colony Nellore.	The APPCB has installed real time monitoring unit and online monitoring is done.
6	Ongole	1			15 MLD STP @ Koppolu Ongole
7	Tirupathi	1	Regional Office, APPCB, Tirupathi.	50 MLD STP @ Tukivakam, Tirupathi.	ULB was directed to install RTM and is to be taken up by ULB
Total:		11			
8	Eluru	1		Eluru 5.0 MLD STP @ Tangellamudi	Provision is made in the Revised Estimate of the AMRUT Scheme and the equipment is being installed by Original Contracting Agency by the end of November-2024.
9	Puttaparthi	3		0.50 MLD @ Sai Nagar	ULB was directed to install RTM and is to be taken up by ULB
				0.50 MLD @ Gokulam	
				0.50 MLD @ Prasanthi Gram	

3. Real-time wastewater Quality Monitoring System for Monitoring of treated wastewater of STPs:					
S. No.	Name of the ULB	Qty (Nos.)	Equipment delivery locations	Installation locations	Present Status
1	2	3	4	5	6
10	Tadipatri	2		8.0 & 3.50 MLD @ Gannevaripalle	ULB was directed to install RTM and is to be taken up by ULB
11	Narsaraopeta	1		15.55 MLD in CPT Road	Online quantity analyser has been installed. Quality parameters are being done in Plant Laboratory. ULB was directed to install RTM and is to be integrated with APPCB.
12	Kurnool	3		0.80 MLD each @ Jammichettu Sankal Bagh Tungabhadra Pump House	ULB was directed to install RTM and is to be taken up by ULB. The APPCB authorities has informed that the RTMS has already installed near Devamada village down stream to KMC limits. as the existing STP's in kurnool is very small capacity.
13	Tadepalli	2		0.20 MLD each at Mahanadu	Quality parameters are being done in 3rd Party Laboratory. ULB was directed to install RTM and is to be integrated with APPCB
14	Kondapalli	2		2.00 MLD and 0.80 MLD @ Security colony	Quality parameters are being done in 3rd Party Laboratory. ULB was directed to install RTM and is to be integrated with APPCB
15	Yemmiganuru	1		19.80 MLD @ Soganur Road	ULB was directed to install RTM and is to be taken up by ULB
		15			
	Grand Total	26			

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No. 40 of 2024 (SZ)

ANNEXURE-IV

IN THE MATTER OF

Tribunal on its own motion-SUO MOTU Based on the
News item in Eenadu Newspaper, Dated 12.02.2024,
"Liquid Waste discharged into different Rivers in the
State of Andhra Pradesh."

...Applicant(s)

Versus

The State Government of Andhra Pradesh, Rep. by its Chief Secretary and Others.


...Respondent(s)

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1.	Report of A. P. Pollution Control Board submitted in compliance to Hon'ble NGT (SZ) order dated dt.17.05.2024 in O.A. No. 40 of 2024.	1-2
2.	Annexure – I - Copy of the Board letter dt.06.07.2024 addressed to the Special Chief Secretary to the Government, Municipal Administration & Urban Development Dept., Andhra Pradesh.	3-4
3.	Annexure – II – Copy of the Board letter dt. 06.07.2024 addressed to the Engineer-in-Chief, Public Health & Municipal Engineering Dept., Andhra Pradesh.	5-6
4.	Annexure – III – Copy of the Memo dt. 12.07.2024 addressed by the Special Chief Secretary to the Government, Municipal Administration & Urban Development Dept., Andhra Pradesh.	7
5.	Annexure – IV – Copy of the letter dt. 09.07.2024, submitted by the Engineer-in-Chief, Public Health & Municipal Engineering Dept., Andhra Pradesh.	8-15

Place: Vijayawada.

Date: 01.08.2024


MEMBER SECRETARY,
A.P. Pollution Control Board
Head Office, Vijayawada

APPCB report submitted in O.A. No.40/2024 (SZ), Registered by Hon'ble NGT, Chennai on its own motion Suo Motu on news item published in Eenadu News Paper, dt.25.01.2024 in the matter on Liquid Waste being discharged into different Rivers in the State of Andhra Pradesh.

It is to submit that, the Hon'ble NGT, Chennai on its own motion Suo Motu has registered case as O.A. No.40/2024 (SZ) regarding news item published in Eenadu News Paper, dt.25.01.2024 in the matter on "Liquid Waste being discharged into different Rivers in the State of Andhra Pradesh", wherein, it was alleged in the newspaper report that, Liquid Wastes have been discharged into different Rivers in the State of Andhra Pradesh such as Krishna, Godavari, Swarna Mukhi, Nagavali, Tungabhadra, Kundu etc. In the said report, it has been pointed out that, most of the STPs are incomplete. As a result, untreated/treated liquid waste are discharged into the rivers and in Visakhapatnam, it is being let into Sea. The Chairman, APPCB was marked as respondent at No.4 of O.A. No.40/2024 (SZ).

In this regard, it is pertinent to submit that, the above matter on Liquid Waste being discharged into different Rivers has been dealt in the report submitted in respect of Hon'ble NGT, PB, New Delhi issued Orders, dt.22.02.2021 in O.A.No.673/2018 where-in it has been reiterated that the States/UTs should put in efforts to ensure that the rivers identified as clean should be maintained as clean and their water quality status should not be degraded. The States were directed to provide an action taken status and proposed to be taken status with regard to the earlier as well as newly identified polluted river stretches.

Further, the Andhra Pradesh State Pollution Control Board addressed a letter dt. 20.06.2023 to the Special Chief Secretary to the Government, MA&UD, Department to issue necessary instructions to all the Municipal Corporations/ Municipalities in the State on the following issues:

- i. To install Real-time monitoring system of liquid waste generated by Urban Local Bodies (ULBs) i.e., at inlets & Outlets points of the Sewage Treatment Plants (STPs) with online connectivity to the websites of Central Pollution Control Board, New Delhi and A.P. Pollution Control Board, Vijayawada.
- ii. To construct STPs on par with the quantity of sewage generated from concerned Municipal Corporation / Municipality.

AP Pollution Control Board had also addressed letter to Engineer-in-Chief, Public Health Department, Tadepalli, Guntur District regarding the SOPs for Real Time Monitoring (RTM) of liquid waste generated by Urban Local Bodies at outlet point of the Sewage Treatment Plants (STPs) and large/bulk establishments and requested for inventory/data pertaining to status of STPs installed.

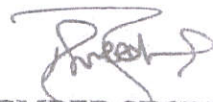
Further, it is submitted that the above matter in O.A No.40/2024 was heard by the Hon'ble NGT during the hearing held on 17.05.2024 and Hon'ble NGT passed orders dt.17.05.2024, directing the APPCB to get the response from the Special Chief Secretary, MA&UD Department and also from the Engineer-in-Chief, Public Health Department regarding the progress shown.

In compliance with the above orders of Hon'ble NGT, the APPCB addressed letters to the Special Chief Secretary to Government, MA&UD Department, Velagapudi, Guntur District, the Commissioner & Director, Municipal Administration (CDMA), Mangalagiri, Guntur District and the Engineer-in-Chief, Public Health & Municipal Engineering Department (PHMED), Tadepalli, Guntur District requesting to furnish the latest status report on the action taken progress on the issues of installation of RTPMS to STPs and construction of STPs on par with the sewage generated from the concerned ULBs. (Copy of the letter is enclosed as Annexure - I & II).

With effect to the above, the Board received a copy of the letter of the Special Chief Secretary to the Government, MA & UD Dept., addressed to CDMA, Managing Director, Swachh Andhra Corporation, and the Engineer-in-Chief, PHMED requesting to furnish the latest status on the Action taken progress to the APPCB on the directions issued by the Hon'ble NGT in O.A.No 40/2024 (SZ) order dt.17.05.2024 (Copy of the letter is enclosed as Annexure - III).

The Board also received a copy of the Action taken report from the ENC, PHMED on the directions of Hon'ble NGT in O.A. No 40/2024 (SZ) order dt.17.05.2024 (Copy of the letter is enclosed as Annexure - IV).

Place: Vijayawada.
Date: 01.08.2024


MEMBER SECRETARY,
A.P. Pollution Control Board
Head Office, Vijayawada